

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: -20539- JK (LD) of 2025

DATED:- 29 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: - 29.12.2025

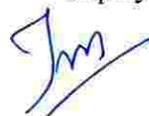
No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


29/12-25

(Reyaz Ali Bhat)
Deputy Legal Remembrancer



Annexure to the Government Order No:- 20539- JK(LD) of 2025 dated 29.12.2025

| S.No | Case No. | Title of case | OIC |
|------|--|--|---|
| 1 | Review Petition No. _____ / 2025 | UT of J&K & Ors. Parbhat Singh | Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu |
| 2 | WP (C) /2025 | UT of J&K & othrs. Vs Rattan Kumar Dutta | Sh. Vineet Nanda, Executive Engineer PHE Mechanical Division Rajouri |
| 3 | C.P./ 706 /2025 In O.A./595/2021 | Babu Ram V/S Sh. Shaleen Kabra, IAS and Ors | Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua |
| 4 | C.P./549/2025 In O.A./365/2022 | Sunny Kumar VS Mr. M Raju and Another | Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua |
| 5 | C.P./515/2025 In O.A./1532/2023 | Shakti Dutt VS Shri Jay Prakash Narayan Singh and Others | Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua |
| 6 | O.A./1064/2025 | Surishta Devi VS Jal Shakti Department and Others | Er. Sumesh Hangloo, Executive Engineer, PHE Division Kathua |
| 7 | OA No. 1554/2025 | Narinder Kumar Sepolia Vs UT of J&K and Ors | Er. Suresh Kumar, Technical Officer to Chief Engineer, I&FC Department, Jammu |
| 8 | OA No. 235/2025 | Anil Sharma V/s UT of J&K and Ors | Er. Rahul Kotwal, Executive Engineer, Irrigation & Flood Control Division, Rajouri |
| 9 | WP (C) No-----of 2025 in CP No. 223/2025 | UT of J&K and Others V/S Tofeeq Raiyaz | Vishal Thappa, Executive Engineer PHE Division Poonch |
| 10 | Manzoor Ahmad Hajam V/S Union Territory of J&K and others in WP (C) No.2131/20243. | | Mr. Amitabh Manhas, Executive Engineer, MID Baramulla (Contact No. 7780850212) |
| 11 | Mohammad Afzal Rather Vs U.T. OF J&K AND OTHERS in O A No. 617/2025. | | Mr. Sahil Mahajan, Under Secretary to Government Department of Jal Shakti |